

Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 8245/95]

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Latex Limited and the Department of Family Welfare, Ministry of Health and Family Welfare, for the year 1995-96.

[Placed in Library. See No. LT 8246/95]

Memorandum of Understanding between Bharat Dynamics Ltd., Mishra Dhatu Nigam Ltd. and Department of Defence Production and Supplies, Ministry of Defence for 1995-96 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : On behalf of Shri Suresh Pachouri, I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English) versions :

- (i) Memorandum of Understanding (Hindi and English versions) between the Bharat Dynamics Limited and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1995-96.

[Placed in Library. See No. LT 8247/95]

- (ii) Memorandum of Understanding between the Mishra Dhatu Nigam and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1995-96.

[Placed in Library. See No. LT 8248/95]

- (iii) Memorandum of Understanding between the Mazagon Dock Limited and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1995-96.

[Placed in Library. See No. LT 8249/95]

- (iv) Memorandum of Understanding between the Hindustan Aeronautics Limited and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1995-96.

[Placed in Library. See No. LT 8250/95]

- (v) Memorandum of Understanding between the Goa Shipyard Limited and the Department of Defence

Production and Supplies, Ministry of Defence, for the year 1995-96.

[Placed in Library. See No. LT 8251/95]

- (vi) Memorandum of Understanding between the Garden Reach Shipbuilders and Engineers Limited and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1995-96.

[Placed in Library. See No. LT 8252/95]

- (vii) Memorandum of Understanding between the Bharat Earth Movers Limited and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1995-96.

[Placed in Library. See No. LT 8253/95]

14.28 1/2 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- (i) "In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 28th November, 1995, agreed without any amendment to the Technology Development Board Bill, 1995 which was passed by the Lok Sabha at its sitting held on the 25th August, 1995."
- (ii) "In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 28th November, 1995, agreed without any amendment to the Research and Development Cess (Amendment) Bill, 1995 which was passed by the Lok Sabha at its sitting held on the 25th August, 1995."

14.29 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Forty-sixth Report

[English]

SHRISIVAJI PATNAIK (Bhubaneswar) : I beg to present